

The main reason for shortfall in thermal generation was taking of maximum number of thermal units under planned maintenance due to low irrigation demand and excess hydro generation during monsoon months.

Expenditure on Security of Ex-Presidents and Ex-PMs

3857. SHRI KUNJEE LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the expenditure incurred by the Government on the security of ex-President, ex-Prime Ministers and their families during the last one year, month-wise;

(b) the details of the expenditure incurred on each of them, separately;

(c) the total expenditure incurred on the security of Union Ministers, month-wise; and

(d) the details of the expenditure being incurred on the security of each of the Ministers of the present Council of Ministers, separately since its formation?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). Information is being collected and will be laid on the Table of the House.

[*Translation*]

Discrimination in Telephone Connections in Delhi

3858. SHRI SURAJBHANU SOLANKI: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the time taken in providing tele-

phone connections after sanction in Delhi;

(b) whether any discrimination is being done by Mahanagar Telephone Nigam, New Delhi in sanctioning telephone connections in order of priority;

(c) if so, the reasons therefor; and

(d) the action taken or proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU) : (a) The time taken in providing telephone connections after sanction varies from exchange to exchange and locality to locality. However, subject to technical feasibility and availability of exchange capacity, telephone connections are being provided generally within 3 to 4 weeks of their sanction.

(b) to (d). No, Sir. Telephone connections are sanctioned strictly in order of their registration number in the waiting list except in those cases where sanctions for out-of-turn priority are issued as per rules.

[*English*]

Migration of Pak Nationals to Gujarat

3859. DR. K.D. JESWANI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of pakistani nationals migrated to the State of Gujarat during the last one year;

(b) whether they have been allowed the facilities for Long Term Visa and grant of citizenship; and

(c) if so, how many such persons have been granted citizenship during last one year?